NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/642/ (IB)/2017

NAME OF THE PETITIONER(S)

: RAHUL FERROMET & ENGINEERING PVT LTD

NAME OF THE RESPONDENT(S)

: ARJUN TECHNOLOGIES INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Perahalad Bhat For Bubhang Nair 2. A.M. Svidh aven

Parahaland An Jawa

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the parties are intending to settle the matter and talks are in progress. Counsel for petitioner stated that the proposal for settlement is not acceptable to the petitioner and prayed for time to file rejoinder. Both the counsels are directed to make submissions in case the talks for settlement fail. Time is enlarged at request. Put up on 09.01.2018.

ed -

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)